

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.03.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	

### For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 346 of 2020	Gyanchand Mutha Vs. Aditya Birla Money Ltd & Anr.	Sushil Daga	Vanita Bhargava Wamika Trehan-R1 Amol Vyas-R2
3.	Comp. App. (AT) No. 56 of 2020	Bipin Kumar Patnaik Vs. Registrar of Companies, Orissa & Anr.	Ajay Garg	P.S. Singh-R1
4.	Comp. App. (AT) No. 137 of 2020	Manjunath Ravindra & Anr. Vs. Mentor Capital Ltd & Ors.	D. Abhinav Rao	Kumar Anurag Singh Upinder Singh-R1 to R4
5.	Comp. App (AT) No. 164 of 2020	Mentor Capital Ltd. & Ors. Vs. Ramsons Vikram Pvt. Ltd. & Ors.	Upinder Singh	D. Abhinav Rao Naman Joshi-R3
6.	Comp. App. (AT) No. 236 of 2020	Ramsons Vikaram Pvt. Ltd. & Ors. Vs. Mentor Capital Ltd & Ors.	S. Vivekananda	

**For Hearing**

<b>7.</b>	Comp. App. (AT) (Ins) No. 1106 of 2020	Nitin Hasmukhlal Parikh Vs. IDBI Bank Ltd. & Anr.	Mansij Arya	Arvind Kumar Gupta Rajat Prakash-R1 Pabitra Dutta-R2
<b>8.</b>	Comp. App. (AT) No. 253 of 2019	Sigmalon Equipment Pvt. Ltd.& Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma

**Note: The Court will rise at 12:30 PM.**

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**